

F. No. F. No.12012/109/2016-QA
Food Safety and Standards Authority of India
(Quality Assurance Division)
Ministry of Health and Family Welfare
FDA Bhawan, Kotla Road, New Delhi-110 002

Dated the 10th July, 2018

Order

Whereas M/s UPASI Tea Research Foundation, Tea Research Institute, Valparai, Coimbatore district, Tamil Nadu (notified vide S.O. 3648 (E) dated 6th December, 2016) has voluntarily requested FSSAI for withdrawal of their recognition.

2. And therefore, M/s UPASI Tea Research Foundation, Valparai (Regn. No. 41/S/FSSAI/2016) is de-recognised and its name is deleted from the list of FSSAI food testing laboratories notified under section 43 (1) of FSS Act, 2006, with immediate effect.

3. This is for information and necessary action.

4. Hindi version will follow.

Umesh Jain
10/7/18
(Umesh Kumar Jain)
Joint Director (QA)

To

- (i) State Food Safety Commissioners (All States/UTs) - through email
- (ii) All Authorized Officers and Designated Officers, FSSAI – through email
- (iii) Ms. Dr. B. Radhakrishnan, Director, UPASI Research Foundation, Tea Research Institute, Nirar Dam BPO, Valparai - 642 127, Coimbatore District, Tamil Nadu, India

Copy to:

- (i) Director (Imports), FSSAI New Delhi
- (ii) Director (RCD), FSSAI New Delhi
- (iii) CITO- for uploading on FSSAI website
- (iv) Hindi Section – for providing Hindi version of this order, immediately.